

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

Petition No. 22/2008

In the matter of

Review of the order dated 13.12.2007 in Petition No. 107/2006-Approval of final tariff in respect of Dhauliganga Hydroelectric Project Stage-I (4x70MW) of National Hydroelectric Power Corporation Limited for the period from 1.10.2005 to 31.3.2009.

And in the matter of

National Hydroelectric Power Corporation Limited

.....**Petitioner**

Vs

1. Punjab State Electricity Board, Patiala
2. Haryana Vidyut Prasaran Nigam Limited, Panchkula
3. Delhi Transco Limited, New Delhi
4. Uttar Pradesh Power Corporation Limited, Lucknow
5. Jaipur Vidyut Vitaran Nigam Limited, Jaipur
6. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
7. Uttaranchal Power Transmission Corporation Limited, Dehradun
8. Jodhpur Vidyut Vitaran Nigam Limited, Jodhpur
- 9.. Himachal Pradesh State Electricity Board, Shimla
10. Ajmer Vidyut Vitaran Nigam Limited, Ajmer
11. Chief Engineer & Secretary, Engineering Deptt, UT of Chandigarh
12. Power Development Department, J & K, Srinagar

..... **Respondents**

The following were present

1. Shri R.N.Mishra, NHPC
2. Shri Prashant Kaul, NHPC
3. Shri.Jai Prakash Mahajan, NHPC
4. Shri. Prashant Kaul, NHPC
5. Shri. Ansuman Ray, NHPC
6. Shri. Naveen Samriya, NHPC
7. Shri. V.N.Tripathi, NHPC
8. Shri. D.Chakraborty, NHPC

ORDER

(DATE OF HEARING: 22.4.2008)

Heard. Admit.

2. The petitioner is directed to serve copy of the petition on the respondents latest by 30.4.2008 and shall file an affidavit of service of the petition. The

respondents may file their reply by 25.5.2008 with a copy to the petitioner who may file its rejoinder if any, by 10.6.2008.

3. List on 18.6.2008 for further directions.

Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 22nd April 2008

sd/-
(BHANU BHUSHAN)
MEMBER